GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

RAJYA SABHA

UN-STARRED QUESTION NO: 918 TO BE ANSWERED ON 09-02-2022

AMENDING APPRENTICES ACT, 1961

918 # SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be please to state:

- (a) whether it is a fact that the ministry is planning to amend Apprentices Act, 1961 to allow training and educational institutions to hire apprentices and also provide training online:
- (b) if so, details of the proposal and how skill can be developed through online;
- (c) how proposed changes will help enlarge the scope of apprenticeship and availability of facilities in more and more areas; and
- (d) to what extent the proposed changes would increase apprentices in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJEEV CHANDRASEKHAR)

(a) to (d) The Government is currently in the process of consultations with various stakeholders for improving the apprenticeship processes, guidelines and rules following which the draft amendment to the Apprentices Act, 1961 would be finalized. However, educational and training institutions are allowed to engage apprentices as per existing provisions of Apprentices Act, 1961. The ministry has simplified the guidelines for implementation of apprenticeship training which allows delivery of basic training through online mode, which may lead to increase in engagement of apprentices by the establishments in the country.
